at Copenhagen, Denmark and their central IT infrastructure at the The Hague. The APM terminal achieved back normal performance parameters from the evening of 4th July, 2017.

(d)   Major Ports have been advised to coordinate with National Cyber Security Coordinator (NCSC) for cyber security audit. NCSC has been requested to hold sensitisation workshop to help frame appropriate draft guidelines with respect to Cyber Security to be implemented by the ports. In addition, to prevent Ransomware attacks, Ministry of Electronics and Information Technology (MEITY) has also taken the following steps:

i.   Computer Emergency Response Team (CERT-In) has issued an advisory regarding detection and prevention of Petya Ransomware on its website on 27th June, 2017.

ii.   Computer Emergency Response Team (CERT-In) has issued a vulnerability note on its website suggesting information regarding vulnerabilities in Microsoft Windows Systems which have been exploited by Petya Ransomware alongwith remedial measures.

iii.   Free tools for detection and removal of bots including Petya Ransomware have been provided on the website of Cyber Swachhta Kendra *(www.cyberswachhtakendra.gov.in)*

Privatisation of cargo berths at Chennai Port

1734. SHRI T.K. RANGARAJAN: Will the Minister of SHIPPING be pleased to state:

(a)   whether there is any proposal to further privatise cargo berths at Chennai port;

(b)   if so, which berths are being considered by Government; and

(c)   whether the stakeholder and Tamil Nadu Government has been consulted before privatisation?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) No, Sir.

(b) and (c) Do not arise.

Dredging of Brahmaputra river

1735. SHRIMATI RANEE NARAH: Will the Minister of SHIPPING be pleased to state:

(a)   whether the Central Government and the Assam Government had signed an agreement for dredging the Brahmapura river;